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are in production on limited scale owing to shortage of raw materials.

(b) Some complaints were received by the Government, but on examination were found to be baseless.

INDUSTRIAL ESTATES IN HIMACHAL PRADESH

•713. Shri M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the number and location of Industrial Estates proposed to be set up in the Third Five Year Plan in Himachal Pradesh?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): It is proposed to set up five Industrial Estates one each, at the following places in Himachal Pradesh during the Third Five Year Plan Period.

- 1. Mandi;
- 2. Chamba;
- 3. Bilaspur;
- 4. Nahan;
- 5 Chhoultu.

ENGINEERS' MEETING

- *714. SHRI R. N. KAKATI: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether a meeting of Superintending Engineers, Additional Chief Engineers, Chief Engineer and Architects, was recently held under his Chairmanship;
- (b) if so, what were the main recommendations made in the meeting; and
- (c) what action has been taken by Government to implement those recommendations?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) Yes.

- (b) A statement is laid on the Table of the Sabha.
- (c) The following action has been taken on each of the recommendations referred to in the statement.
- (i) and (ii) Orders laying down a revised procedure have been issued.
- (iii), (iv) and (v) These matters are receiving attention and orders are likely to be issued shortly.

STATEMENT

The following major recommendations were made by the Conference:

- The existing procedure for aiccord OS expenditure sanction leads to delays and should be revised.
- (ii) The administrative Ministries concerned should keep the Central Public Works Department supplied at all times with standing sanctions for a number of works against which expenditure could t>e incurred.
- (iii) The existing financial powers of Central Public Works Department officers are not adequate enough and should be enhanced.
- (iv) The Central Public Works Department should be strengthened by employment of additional staff at all levels
- (v) Top priority should be given to repair of residences lying unoccupied in Delhi for want of repairs

DECENTRALISATION OF C.P.W.D. MINISTRY-WISE

- *715. SHRI R. N. KAKATI: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether there is a proposal to decentralise the Central P.W.D., Ministrywise:

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- (b) if so, what are the details of the scheme; and
- (c) the approximate time that will be taken to give effect to this scheme?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) No, but it is being examined as to how best to rationalise the work between the Additional Chief Engineers.

- (b) The details are being worked out
 - (c) A couple of months.

DEMOLITION OF HUTMENTS

- ◆716. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state;
- (a) whether there is a proposal to demolish all the hutments around the Central Secretariat;
- (b) if so, when these hutments will be demolished;
- (c) what kind of buildings will be built on these plots after the hutments are demolished;and
- (d) where the offices, which are occupying these hutments at present, will be shifted?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) and (b) All the hutments, which are temporary constructions put up during the last war, will be demolished eventually. The demolition will take place by stages as new office buildings are constructed.

- (c) It is proposed to build multi-storyed office buildings in the Secretariat Complex.
- (d) The offices occupying th_e present hutments will be shifted to the new buildings at Ramakrishnapuram or in the Secretariat Complex.

tCoNTROL ON ROCK SALT MINED IN MANDI DISTRICT

- •489. SHRI SHIVANAND RAMAUL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that there is a control on the rock salt mined in the District of Mandi (H.P.); and
- (b) if so, what are the reasons for such a control?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE INDUSTRY (SHRI N. KANUNGO): (a) and (b) As the production of salt at Mandi is not sufficient to meet the demands of adjacent areas, the Governments of Uttar Pradesh, and the Himachal Pradesh Punjab Administration have issued Control Orders on salt, under the powers delegated to them under the Essential Commodities Act, whereby only Nominees appointed by the Governments/Administration are authorised to import salt into their territories.

STRAWBOARD AND CARDBOARD MANUFACTURING UNITS

- *717. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the names and addresses of strawboard and cardboard manufacturing units in India together with the annual production of each;
- (b) the steps taken by Government to increase production of the industry; and
- (c) what are the chief raw materials used by the industry?
- •(•Transferred from the 20th August 1Qfi9